National Company Law Tribunal Allahabad Bench Allahabad

CP No. 93(ND)/2012 TP28/111/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: Mr. Kailash S. Sharma & Ors.

Vs.

M/s Hotel Longdale Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 09.08.2016

CP NO.93 (ND)/12 Mr. Kailash S.Sharma & Ors. Vs. M/s. Hotel Longdale Pvt.Ltd.& Ors.

No representation for both sides. List the matter on 29.08.2016 as ordered earlier by CLB.

The matter shall be listed on 29.08.2016.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)